

**Indian Airlines Corporation**

1087. **Shri V. P. Nayar:** Will the Minister of Transport and Communications be pleased to state

(a) whether the Government of India have considered the desirability of introducing participation of labour in the management of the Indian Airlines Corporation, and

(b) if not, the reasons therefor?

The Deputy Minister of Civil Aviation (Shri Mohiuddin). (a) and (b) The Indian Airlines Corporation have set up Works Committees at Delhi, Bombay, Calcutta, Madras and Hyderabad under Section 3 of the Industrial Disputes Act, 1947. The Corporation have also constituted a Labour Relations Committee consisting of representatives of the Corporation and of its employees, as required under Section 41(2) of the Air Corporations Act, 1953.

**Train Examiners**

1088. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state

(a) the number of vacancies of train examiners in scale grade 'C' lying unfilled at present in Northern Railway and

(b) the total number of posts up graded as per 'New Deal' to the scale of Rs 150—225 on this Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) (a) 3

(b) 33

**Corruption Cases on Northern Railway**

1089. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state

(a) the number and nature of cases of corruption committed by Railway employees during 1958 on the Northern Railway, and

(b) the number of such cases pend-

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 394

(i) Acceptance of illegal gratification

(ii) Falsification of records

(iii) Misappropriation of Government money

(iv) Misuse of Railway Material and Labour

(v) Misuse of Passes and PTOs

(vi) Underweight of consignments

(vii) Non recovery of wharfage and demurrage charges

(b) 329

**National Academy of Medical Sciences**

1090. **Shri Aurobindo Ghosal:** Will the Minister of Health be pleased to state

(a) whether Government contemplate to establish a National Academy of Medical Sciences, and

(b) if so when?

The Minister of Health (Shri Karmarkar) (a) and (b) A proposal for the establishment of National Academy of Medical Sciences was made at the meeting of the Central Council of Health held at Shillong in January, 1959 and it was decided to circulate the proposal to State Governments, Universities and other bodies for their views.

**State Electricity Board**

1091. **Shri Supakar:** Will the Minister of Irrigation and Power be pleased to state

(a) whether any State Electricity Boards and State Electricity Councils have been formed in the Union territories and

(b) if so since when are these boards and councils functioning?

The Deputy Minister of Irrigation and Power (Shri Hathi). (a) and (b) An Electricity Board and a State

Electricity Council were established in the Union Territory of Delhi in 1951. These had, however, to be dissolved on the 7th April, 1958, consequent on the formation of the Delhi Municipal Corporation. No State Electricity Board or State Electricity Council has so far been established in any of the other Union Territories.

#### **Employment of Scheduled Castes as Drinking Water Men**

1092. **Shri Sonavane:** Will the Minister of Railways be pleased to state:

(a) whether any Scheduled Castes are employed as drinking water servants on the various Railways; and

(b) if so, the total number of such drinking water servants on all the Railways, Zone-wise?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes

(b)

<i>Railway</i>	<i>No of Sch Caste water men</i>
Central	46
Eastern	16
Northern	115
North	
Eastern	37
Northeast	
Frontier	38
Southern	26
South	
Eastern	34
Western	92

#### **Scheduled Castes and Scheduled Tribes Caterers**

1093. **Shri Sonavane:** Will the Minister of Railways be pleased to state the total number of catering establishments or stalls run at all the stations of the Indian Railways by the Scheduled Castes and Scheduled Tribes separately on the zonal railways and policy of allotting such stalls and establishments with reference to these Scheduled Castes and Tribes?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** A state-

ment, furnishing the details desired, is placed on the Table. [See Appendix II, annexure No. 94].

The extant policy is (i) to allot small stalls and to issue licences for transide vending to persons belonging to Scheduled Castes/Tribes on a preferential basis provided they are not unsuitable.

(ii) in the case of the contracts for the larger stalls and for the Refreshment Rooms other things being equal or nearly equal, to preferentially allot the contracts to persons belonging to Scheduled Castes/Tribes

#### **Fishing net making Plant**

1094. **Shri Assar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government have purchased a fishing net making plant for Bombay;

(b) whether the plant has started working, and

(c) if not, the reasons therefor?

**The Minister of Food and Agriculture (Shri A P Jain):** (a) Yes One twine and net making plant was procured under the TCM Aid programme and allotted to Bombay Government

(b) No

(c) As the equipment was new to the country, it is necessary to recruit Erection Engineers from abroad. Negotiations for their recruitment are being carried on and the plant will be installed as soon as their services become available.

#### **Porters**

1095 **Shri Parulekar:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 92 on the 18th November, 1958 and state:

(a) whether it is a fact that the licensed porters on the Central Railway are paid at the rate of 4 annas

per hour by the Railway when they are utilised for Railway work;

(b) what is the prescribed portage rate chargeable from the passengers, and

(c) what are the reasons for not paying their services at the prescribed rate of portage when they are utilised for Railway work?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes; on the Bombay Kalyan (inclusive) section and at 22 nP per hour at other stations

(b) Portage charge payable by passengers is 3 annas or 19 nP per head load not exceeding one maund per trip at all stations on the Bombay-Kalyan section and certain other important stations and two annas or twelve Naye Paise at other stations

(c) Railway work done by licensed porters is different in character from the work involved in the carriage of passengers' luggage

**Construction of Farm Office and Field Laboratory for the Central Arecanut Committee**

**1096 Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state

(a) whether the Central Public Works, Department has taken up the construction of Farm Office and Field Laboratory of the Regional Research Station of the Central Arecanut Committee for South Kerala at Panampuram, and

(b) if so, what progress has been made?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) No, Sir.

(b) Does not arise.

### T. B. Control

**1097. Shri Mohammed Imam:** Will the Minister of Health be pleased to state the amount spent by the Tuberculosis Association to fight Tuberculosis disease by the use of B.C.G. Vaccination and other anti-tuberculosis measures from 1952-53 to 1958-59?

**The Minister of Health (Shri Karmarkar):** The main activities of the Association are to advise the State T.B Associations and the Central and State Governments on modern anti-tuberculosis measures, to arrange for education, publicity and propaganda on such measures and annual meetings of TB workers. The Association is also managing three T.B. Institutions viz T.B Hospital, Mehrauli, Delhi, New Delhi TB Centre, and the Lady Linsithgow Sanatorium, Kasauli. The expenditure incurred by the TB Association and the Institutions managed by them for the period from 1952-1957 is as shown in the statement is placed on the Table [See Appendix II, annexure No 95]

### Minor Irrigation Loans

**1098. { Shri A. K. Gopalan:  
Shri Kodyan:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Government of India have received suggestions from Kerala State Government that minor irrigation loans should be available for utilisation by co-operative farms and *panchayats*, and

(b) if so, whether the Government of India have agreed to the suggestions?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) No Sir

(b) Does not arise. Under the G.M.F. Rules loans and grants are given to State Governments for their Minor Irrigation Schemes. The implementation of the schemes and the advance of financial assistance to various parties are left to State Governments

### Rest Houses at Bhubaneswar

1099. **Shri Panigrahi:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 53 on the 1st November, 1958 and state:

(a) whether the plans and estimates for constructing rest houses both at Bhubaneswar and Konarak have since been prepared; and

(b) if so, when the construction work is expected to start?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No Unstarred Question bearing No 53 was replied to on the 1st November, 1958. The reference is presumably to the Question bearing the same number replied to on the 18th November, 1958

The sketch plan for the rest house at Konarak is ready. The estimate for the rest house at Konarak and the plans and estimates for the rest house at Bhubaneswar are not yet ready. Efforts are being made to start the work on both the rest houses and complete them during the current plan period.

### डाक बीमा

११००. श्री अतिकृष्ण सिंह क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि ३१ दिसम्बर, १९५८ को समाप्त होने वाले वर्ष में डाक जीवन बीमे के अन्तर्गत जीवन बीमे की कितनी पॉलिसिया जारी की गईं तथा उनकी रकम कितनी थी ?

परिवहन तथा संचार मंत्री (श्री स० का० पाटिल) १,६६,३१,८०० रुपये के अंकित मूल्य वाली ७४७२ पॉलिसियें ।

### Railway Quarters

1101 **Shri Daljit Singh:** Will the Minister of Railways be pleased to state:

(a) the number of quarters for Class I, II III and IV Railway em-

ployees to be constructed during 1959-60 and 1960-61; and

(b) the amount sanctioned for each Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) The number of quarters proposed to be constructed during 1959-60 is about 9,000. The sum provided for this purpose in the Budget for 1959-60 for each of the Railways is as follows:—

	Rs.
	in lakhs
1 Central Railway	125 00
2 Eastern Railway	84 60
3 Northern Railway	60 00
4 North-Eastern Railway	40 96
5 Northern Frontier Railway	62 61
6 Southern Railway	71 00
7 South Eastern Railway	114 00
8 Western Railway	71 00
<b>TOTAL</b>	<b>629 17</b>

According to the tentative plan about 10,000 quarters are proposed to be constructed during 1960-61. The provision for quarters to be constructed during that year will, however, be decided while considering the Railways' Works Programme for that year.

### Ships Built in West Germany for India

1102 **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that ships for India are being built at present in West Germany, and

(b) if so, the number of such ships and their total tonnage?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir

(b) Nine ships totalling 72,400 GRT approximately

### Bhakra Waters for Gurgaon District

1103. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that Punjab Government have finalised a

scheme to carry Bhakra waters to the arid lands of Gurgaon District;

(b) if so, whether the Central Government have received the scheme for approval; and

(c) the details of the scheme and whether the scheme has been approved?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) No information is available

(b) No, Sir.

(c) Does not arise

#### **Drainage Schemes in Assam**

**1104 Shri Basumatari:** Will the Minister of Health be pleased to state:

(a) whether the Government of Assam have submitted any scheme for underground drainage with sewage system for Gauhati; and

(b) if so, the action taken thereon?

**The Minister of Health (Shri Karmarkar):** (a) No

(b) Does not arise

#### **Non-Gazetted Staff of Civil Aviation Department**

**1105. Shri Basumatari:** Will the Minister of Transport and Communications be pleased to state

(a) whether non-gazetted officials in the Civil Aviation Department have uniform hours of work and schedule of duties,

(b) whether non-gazetted officials in charge of aerodromes or sections get temporary gazetted rank or special pay for taking the responsibility, and

(c) whether the aerodromes are under the unified charge of one official?

**The Deputy Minister of Civil Aviation (Shri Mohinddin):** (a) No, Sir. It is not possible to have uniform hours of work for each of the different categories of Ministerial, Operational, Fire Fighting, Workshop, 358 L.S.D.—4.

Chowkidary etc. staff employed by the Civil Aviation Department.

(b). No, Sir. The charge being not heavy, special pay or gazetted status is not justified.

(c). Six minor aerodromes are under the over-all charge of Assistant Communication Officers posted there who have been trained in Air Traffic Control duties.

#### **Minor Irrigation Potential in Assam**

**1106 Shri Basumatari:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the problem of full utilization of minor irrigation potential created in Assam was discussed in the Eastern Region and Regional Minor Irrigation conference held in Calcutta on 8th and 9th August, 1950; and

(b) if so, whether the Assam Government has suggested any measures for full utilization of the resources as Assam is full of rivers and tributaries?

**The Minister of Food and Agriculture (Shri A P Jain):** (a) Yes.

(b) The Government of Assam have now decided to take up medium and small sized irrigation projects, besides the embankment and drainage projects that were being attended to so far. They have already taken up surveys and investigations in respect of such projects, particularly in the areas which have been suffering from drought in the past years. The State Government have also proposed to undertake expansion of their Power Pump Irrigation Programme.

#### **Reservation of Posts for Anglo-Indians**

**1107. { Shri Frank Anthony:  
Shri Barrow:**

Will the Minister of Railways be pleased to state:

(a) the number of posts reserved for Anglo-Indians, on each Railway, for the Calendar years 1946, 1947, 1950, 1951, 1952, 1953, 1954, 1956, 1957 and 1958 separately;

(b) the number of Anglo-Indian applicants for the above posts in each of the above years; and

(c) the number of the above posts actually filled by Anglo-Indians during the above years on each Railway?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). Information is being collected and will be laid on the Table of the Lok Sabha.

कानपुर लोको वर्कशाप में भिडन्त

११०८. श्री मोहन स्वल्प क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि ६-१० फरवरी, १९५९ की रात को कानपुर के लोको वर्कशाप में सवारी गाड़ियों के दो इजनों की भिडन्त हो गई जिसके परिणामस्वरूप इजनों को काफी क्षति हुई, इजनों से बैठे कर्मचारियों को चोटें आईं और वे बाहर जा गिरे और रेल की लाइनें टेढ़ी हो कर जमीन में रस गईं, और

(ख) यदि हा, तो उसका ब्योरा क्या है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :

(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

Minor Irrigation Scheme in Bombay

1109 Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state.

(a) whether any financial help has been asked for by the Government of Bombay for minor irrigation schemes during 1959-60, and

(b) if so, the extent thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) Yes Sir A sum of Rs 5.31 crores has been asked for by the Government of Bombay.

Wagons

1110 Shri Siddananjappa: Will the Minister of Railways be pleased to state:

(a) whether the Railway Board has placed orders on Indian Manufacturers for supply of 55 ton capacity wagons;

(b) if so, what is the value of the orders so placed, and when are the wagons expected to be delivered, and

(c) which are the firms with whom the orders have been placed ?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) According to the provisional price given to the firms the total value of the order is Rs 5.25 crores. These wagons are expected to be delivered between June '59 to April '60

(c)

- 1 M/s Burn & Co Ltd, Howrah
- 2 M/s ISW & Co Ltd, Burnpur
- 3 M/s Jessop & Co, Ltd Calcutta, and
- 4 M/s Braithwaite & Co, Ltd, Calcutta

Surplus Machinery of Irrigation and Power Projects

1112 { Shri Ram Krishan Gupta:  
Shrimati Ila Palcboudhuri:  
Shri Muhammed Elias:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any assessment has been made regarding the availability of capital equipment and spare parts which are surplus with the irrigation and power projects; and

(b) if so, the nature of steps to be taken for their optimum utilisation for the benefit of the country?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An assessment is being made

(b). An Officer has been appointed with effect from the 2nd February, 1959, for this purpose. His report is awaited.

**Mileage of Lines Surveyed on N.E. Railway**

1113. Shri P. C. Borooah: Will the Minister of Railways be pleased to state how many railway lines have so far been surveyed during the Second Five Year Plan Period on the North-Eastern Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (1) Sita-marhi-Sonbarsa, (2) Muzaffarpur-Darbhanga, and (3) Rampur-Haldwani new lines have been surveyed

12hrs

**PAPERS LAID ON THE TABLE**

**AMENDMENTS TO TRIPURA MOTOR VEHICLES RULES**

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications making certain amendments to the Tripura Motor Vehicles Rules, 1954

(i) No F IV (70)/MV/58 dated the 8th November 1958

(ii) No MV/III-123/58 dated the 13th December, 1958

(iii) Two Notifications No F V (1)—MV/57 dated the 10th January, 1959 [Placed in Library; See No LT-1256/59].

**NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT**

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I

beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:

(i) G S R No 201 dated 16th February, 1959

(ii) G S R. No 213 dated the 21st February, 1959, making certain amendment to the Rice and Paddy (Assam) Second Price Control Order, 1958

(iii) G S R No 218 dated the 18th February, 1959, making certain further amendment to the Uttar Pradesh Paddy (Restriction on Movement) Order, 1958 [Placed in Library, See No LT-1257/59]

**OPINIONS ON BILL**

Shri Raghbir Sahai (Budaun) Sir, I lay on the Table Paper Nos II and III to the Bill to amend the Code of Criminal Procedure which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 5th September, 1958.

12.02 hrs.

**MESSAGE FROM RAJYA SABHA**

Secretary: Sir, I have to report the following message received from the Secretary of Rajy Sabha

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cost and Works Accountants Bill, 1959, which has been passed by the Rajya Sabha at its sitting held on the 19th February, 1959"

**COST AND WORKS ACCOUNTANTS BILL**

**LAI D ON THE TABLE AS PASSED BY RAJYA SABHA**

Secretary: I also lay on the Table of the House the Cost and Works Accountants Bill, 1959, as passed by Rajya Sabha.